

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Ms. Manju Bindra, Sr. Administrative Officer (Judicial), posted in South-West District, Dwarka Courts, New Delhi, shall retire from Government Service w.e.f. 30.04.2024 (A/N).

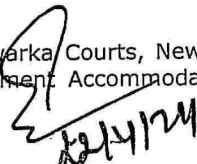

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

No. 26929-27019 /Estt.-1/PF/2024

Dated, Delhi the 22 APR 2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/South-West District, Dwarka Courts, New Delhi, with the direction to inform the Housing Department in case the officer is in possession of Government accommodation.
4. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts/ South-West District, Dwarka Courts, New Delhi.
5. The A.O (Judicial)/Branch Incharge, Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial)/Branch Incharge, Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
7. The A.O.(Judicial)/Branch Incharge, Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
8. The A.O.(Judicial)/Branch Incharge, Posting & Transfer Seat/Leave Seat/Service Book/Pay Bill/Pension Cell/Vigilance Branch/General Branch/Computer Branch/Library Branch, South-West District, Dwarka Courts, New Delhi.
9. The Web-Site Committee, THC, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Ms. Manju Bindra, Sr. A.O.(J), posted in the South-West District, Dwarka Courts, New Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.


Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi